## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.62/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.11/2012		
NAME OF THE COMPANY	Sri Sai Annapurna Packaging India Pvt Ltd		
NAME OF THE PETITIONER(S)	Vemuri Shyam Prasad & (2) Others		
NAME OF THE RESPONDENT(S)	Sri Sai Annapurna Packaging India Pvt Ltd & Others		
UNDER SECTION	397/398		

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
O/o. R. Raghurandan Ras	-Adrocali	9966622805	13,

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## ORDER

At the request of the Counsel, case is posted on 03-11-2017.

Member (T)

Member (J)

Pc